

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3698
ANSWERED ON:21.08.2003
FUNDS FOR DEVELOPMENT OF POWER PROJECTS EXECUTED IN U.P.
S. SAIDUZZAMAN

Will the Minister of POWER be pleased to state:

(a) whether the Government have allocated more funds for the development of various existing development projects executed by the Government in Uttar Pradesh;

(b) if so, the details of the funds allocated and disbursed for various centrally assisted schemes in Uttar Pradesh during the last three years;

(c) whether the money allocated for various schemes and projects in Uttar Pradesh State during the above period are not utilized fully; and

(d) if so, the details thereof along with the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) to (d) : The details of funds sanctioned to Uttar Pradesh and its utilization under various schemes during 2000-01, 2001-02 and 2002-03 is given below :

(Rs. in crore)

Name of Scheme	2000-01	2001-02	2002-03
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	Sanctioned	Utilized	Sanctioned	Utilized	Sanctioned	Utilized
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Accelerated Power Development and Reforms Programme	62.12	44.57	NIL	NIL	80.12	-
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Accelerated Generation and Supply Programme	2.18	2.18	30.77	30.77	NIL	-
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Rural Electrification-MNP	45.47	45.47	39.23	39.23	150.00	75.00
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Rural Electrification - Kutir Jyoti	12.57	0.02	12.88	NIL	18.34	10.50
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Rural Electrification-PMGY	NIL	NIL	94.17	NIL	101.87	101.87
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